

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 305 of 2020

Jyoti alias Jaya w/o Kisan Gawande

Vs.

The State of Maharashtra

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri S.V. Shirpurkar, Advocate for the applicant
Mrs. A.R. Kulkarni, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Heard.

Prosecution/non-applicant has not filed say in this
application.

List his matter for consideration on 05.05.2020.

JUDGE